

No. A-11013/1/2021-AT  
Government of India  
Ministry of Personnel, Public Grievances and Pensions  
Department of Personnel and Training  
(AT-Division)


North Block, New Delhi  
Dated: 29<sup>th</sup> July, 2022

**ORDER**

The President is pleased to appoint Justice Ranjit Vasantrya More, Retd. Chief Justice, Meghalaya High Court, to the post of Chairman, Central Administrative Tribunal (CAT) in the pay scale of Rs. 2,50,000/- (fixed) for a period of 04 years from the date of assumption of charge of the post, or till attaining the age of 70 years, whichever is earlier..

2. The conditions of service of Justice Ranjit Vasantrya More as Chairman, CAT shall be governed by the provisions of the Tribunals Reforms Act, 2021 and Rules framed there-under.

3. This order issues in compliance with the order of the Appointments Committee of the Cabinet vide Communication No.6/17/2022-EO(SM.II) dated 28.07.2022.

  
(Rashmi Chowdhary)  
Additional Secretary to the Government of India  
Tel: 011 23094010

1. Justice Ranjit Vasantrya More, Retd. Chief Justice, Meghalaya High Court, Flat No. 12, 1<sup>st</sup> Floor, Beuna Vista, Gen. J. Bhosale Road, Nariman Point, Mumbai-400021.
2. Prime Minister's Office , New Delhi (Shri Hrisheekesh Arvind Modak, Director).
3. Cabinet Secretariat, Rashtrapati Bhavan, New Delhi (Ms. Kavita Singh, Joint Secretary).
4. The Establishment Officer, Government of India, Department of Personnel and Training, North Block, New Delhi with reference to their Communication No.6/17/2022-EO(SM.II) dated 28.07.2022.
5. The Joint Registrar, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi-110001.
6. FA & CAO, Central Administrative Tribunal, Jeevan Tara Building, Parliament Street, New Delhi.
7. Guard file.